

File No. STD/SP-18/T (Vegan Foods) -Part I  
**Food Safety and Standards Authority of India**  
(A Statutory Authority established under the Food Safety & Standards Act, 2006)  
(Science & Standards Division)  
FDA Bhawan, Kotla Road, New Delhi - 110002

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Dated: 14<sup>th</sup> November 2023

**ORDER**

**Subject: Application Fees for Vegan Logo Endorsement Applications as per Food Safety and Standards (Vegan Foods) Regulations, 2022 -reg .**

In continuation of Revised guidelines dated 24th February 2023 regarding submission of applications for endorsement of vegan logo and formats thereof, it is stated that FSSAI has revised the application fees for Vegan Logo Endorsement for applied products from Rs.25000/- (excluding GST) per product to Rs.10000/- (excluding GST) per application irrespective of number of products .

2. The revised Application Fees for Vegan Logo endorsement shall be in force with immediate effect .
3. This issues with the approval of the Competent Authority .

(Anil Mehta)

Director (Science & Standards)

To

1. ED (CS) with a request to inform all Central Licensing Authority through Food Safety Commissioners;
2. Director (imports) with a request to inform all Authorized Officers;
3. CITO, FSSAI with a request to upload on FSSAI website .

Copy for information to :

1. PPS to Chairperson, FSSAI;
2. PS to CEO, FSSAI.